

पश्चिमी पाकिस्तान में हिंदुओं का उत्पीड़न

२१०. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को सूचना है कि इस वर्ष अगस्त के प्रथम सप्ताह में पश्चिमी पाकिस्तान के जेकोबाबाद नामक स्थान पर अल्पसंख्यक वर्ग की स्त्रियों को तंग करने व उनके पूजा के स्थानों पर जबरदस्ती कब्जा करने की घटनायें हुई हैं; और

(ख) यदि हां, तो इन घटनाओं का अधिकृत विवरण क्या है ?

†[HARASSMENT OF HINDUS IN WEST PAKISTAN

210. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that there have been cases of harassment of women of minority community and forcible occupation of the places of their worship at Jacobabad in West Pakistan in the first week of August this year; and

(b) if so, what is the authentic account of the incidents?]

प्रधान मंत्री और वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) और (ख). प्रेस में छपी रिपोर्टों के अलावा, सरकार के पास कोई और सूचना नहीं है। इस बारे में कराची-स्थित भारतीय हाई कमीशन से सूचना मांगी गई है।

†[THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b). Apart from reports published in the Press Government have no information.

We have asked for information from the Indian High Commission in Karachi about this report.]

IMPORT OF U.S. COTTON FOR RE-EXPORT TO BURMA

211. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether United States cotton is proposed to be imported for being processed and exported to Burma; and

(b) if so, in what quantity and on what terms?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) and (b). The Government of India and Burma have signed an agreement for export of cotton textile and yarn of the value of U.S. dollars 3,850,000 from India to Burma and for the acceptance in India of the American Cotton, of equivalent value, offered by U.S. Government to Burma under their Public Law 480.

STATEMENT RE REPLY TO SUPPLEMENTARY QUESTION ON STARRED QUESTION NO. 46, ANSWERED ON 31ST JULY 1956

NUMBER OF MAGAZINES AT BHAKRA DAM PROJECT

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, in connection with Starred Question No. 46, in the Rajya Sabha on 31st July 1956 Shri Jaswant Singh asked me two supplementaries regarding the number of magazines at Bhakra Dam project for keeping explosives. I replied "To my knowledge I think this is the only one". On further enquiry it, however, transpired that there are five magazines for keeping explosives at Bhakra Dam project.

MESSAGE FROM THE LOK SABHA

THE INDIAN RAILWAYS (AMENDMENT) BILL, 1953

SECRETARY: I have to report to the House the following Message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 157 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 25th August, 1956, agreed without any amendment to the Indian Railways (Amendment) Bill, 1953 which was passed by Rajya Sabha at its sitting held on the 1st September, 1953."

†English translation.